

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

(329)

CP NO.228/2004
OA NO.352/2004

New Delhi this the 31st May, 2005

**HON'BLE SHRI SHANKER RAJU MEMBER (J)
HON'BLE SHRI S.A.SINGH, MEMBER(A)**

Smt. Harpal Sodhi, TGT English,
Age 50 years, W/o Shri G.S.Sodhi,
R/o 86-A/2, Krishna Nagar,
Safdarjung Enclave, New Delhi-110029. Applicant.
(By Advocate: Shri S.M.Dalal)

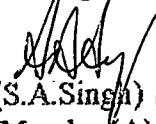
Versus

1. Shri S.K. Tripathi,
Secretary, Ministry of Human Resources
& Development, Department of Education,
Shastri Bhawan, New Delhi-110001.
2. Shri Sunil Kumar
Commissioner, KV Sangathan
18, Institutional Area, Saheed Jeet Singh Marg,
New Delhi-110016.
3. Shri S. Modawal
Assistant Commissioner, Delhi Region,
KV Sangathan, JNU Campus,
New Mehrauli Road, New Delhi-110067.
4. Smt. P.Soni,
Principal Kendriya Vidyalaya,
Sector-II, R.K. Puram, New Delhi-110022. Respondents.
(By Advocate: None)

ORDER(ORAL)

By Shri Shanker Raju, Member (J)

Contempt Petition is disposed of at this stage with liberty to the parties to revive it at
an appropriate stage as per the orders to be passed by the Delhi High Court. Notices are
discharged.


(S.A.Singh)
Member(A)


(Shanker Raju)
Member (J)

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